ABSTRACT OF THE PROCEEDINGS

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Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XXXII

Jan.-Dec., 1893

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THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA,

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS.

1893

VOLUME XXXII



Published by Authority of the Governor General.



CALCUTTA

PRINTED BY THE SUPERINTENDENT OF GOVERNMENT PRINTING, INDIA, 1893

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Acts of Parliament 24 & 25 Vict., cap. 67, and 55 & 56 Vict., cap. 14.

The Council met at Viceregal Lodge, Simla, on Thursday, the 20th July, 1893.

PRESENT:

His Excellency the Viceroy and Governor General of India, G.C.M.G., G.M.S.I., G.M.I.E., presiding.

His Excellency the Commander-in-Chief, K.C.B., G.C.I.E., V.C.

The Hon'ble Sir P. P. Hutchins, K.C.S.I.

The Hon'ble Sir D. M. Barbour, K.C.S.I.

The Hon'ble Sir A. E. Miller, KT., Q.C.

The Hon'ble Lieutenant-General H. Brackenbury, C.B., R.A.

The Hon'ble Sir C. B. Pritchard, K.C.I.E., C.S.I.

The Hon'ble W. Mackworth Young, C.S.I.

The Hon'ble J. L. Mackay, C.I.E.

NEW MEMBER.

The Hon'ble Mr. MACKAY took his seat as an Additional Member of Council.

POSTPONEMENT OF BILLS.

His Excellency THE PRESIDENT said:—"I understand that the three Bills entered on the notice paper are not quite ready for introduction. It will, therefore, be convenient that they be deferred until the next Meeting of the Council, and I propose that we should adjourn to this day fortnight."

The Council adjourned to Thursday, the 3rd August, 1893.

S. HARVEY JAMES,

Secy. to the Government of India,

Legislative Department.

Simla;
The 21st July, 1893.

G. I. C. P. O.-No. 31 L. D.-12-5-03.-100. J. N. S.